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ASSAM ACT XVII OF 1956

THE ASSAM APPROPRIATION (No.IV)  
ACT, 1956

(Passed by the Assembly)

(Received the assent of the Governor on the 13th September 1956)

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1956]

An

Act

*to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1951, in excess of the amount authorised or granted for the said services.*

Be it hereby enacted in the Seventh Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Assam Appropriation (No.IV) Act, 1956.

Issue of Rs.96,733  
out of the Consoli-  
dated Fund of the  
State of Assam for  
the year 1950-51.

2. From and out of the Consolidated Fund of the State of Assam, the sums specified in column (3) of the Schedule amounting in the aggregate to the sum of rupees ninety-six thousand, seven hundred and thirty-three, shall be deemed to have been paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column (2) of the Schedule during the financial year ended on the 31st day of March, 1951, in excess of the amounts authorised or granted for those services for that year.

3. The sums deemed to have been paid and applied from and out of the Consolidated Fund of the State of Assam under this Act shall be appropriated and shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 1951.

[ Price 1 a. or 1 d. ]



SCHEDULE

(1) No. of Grant or Appropriation	(2) Services and purposes	(3) Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
3	Charges on account of Excise.	...	2,620	2,620
15	Charges on account of Scientific Departments.	43	...	43
27	Charges on account of Famine Relief.	29,819	...	29,819
28	Charges on account of Superannuation Allowances and Pensions.	28,139	411	28,550
31	Charges on account of Extra-ordinary charges.	31,004	...	31,004
33A	Charges on account of Civil Defence.	409	...	409
33B	Charges on account of Pre-partition Payment.	4,288	...	4,288
	Total	93,702	3,031	96,733